

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH COURT-III

Item No.-109
IB-2674(ND)/2019

IN THE MATTER OF:

Mr. Salil Deep Sachan

Vs.

M/s Rudra Buildwell Constructions Pvt.Ltd.

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 13.04.2021

CORAM:

**SHRI. P.S.N PRASAD ,
MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

For the Respondent

:

: Mr. P.K. Mittal, Mr. Jitesh Talwani, Advocate.

ORDER

Heard the submissions made by the Ld. Counsel for the Corporate Debtor. No representation on behalf of the Financial Creditor. In the interest of justice, matter stands adjourned for the presence of the Financial Creditor.

List the matter on 19th May, 2021.

- Sd.

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd.

(P.S.N PRASAD)
MEMBER (JUDICIAL)